

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified  
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Report on :23-03-2020

Date : 23.03.2020										
SL No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Other Document	Dealing Section	Seat
1	26456/2020	23.03.2020	CRLMC-624/2020	ASHOK KU.SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-03-16			(Seat No-)
2	26457/2020	23.03.2020	CRLA-341/2018	M. M. PANDA	C.O.	COURT NO. 5	Order Dtd. 2020-03-20		CRIMINAL APPEAL	(Seat No-5)
3	26458/2020	23.03.2020	WP (C) - 10354/2020	P. K. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Seat No-5)
4	26459/2020	23.03.2020	WP (C) - 10465/2020	P. K. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Seat No-5)
5	26460/2020	23.03.2020	WP (C) - 10250/2020	T. N. CHOUDHURY	C.O.	COURT NO. 19	Order Dtd. 2020-03-20			(Seat No-5)
6	26461/2020	23.03.2020	WP (C) - 10222/2020	P. K. BEHERA	C.O.	COURT NO. 19	Order Dtd. 2020-03-20			(Seat No-5)
7	26462/2020	23.03.2020	WP (C) - 7314/2020	S. R. KARA	C.O.	COURT NO. 9	Order Dtd. 2020-03-19		WRIT BRANCH -2	(Seat No-8)
8	26463/2020	23.03.2020	WA-155/2020	R P MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-03-20			(Seat No-8)
9	26464/2020	23.03.2020	WA-155/2020	S SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-20			(Seat No-8)

10	26465/2020	23.03.2020	WP (C) - 7321/2020	S. R. KARA	C.O.	COURT NO. 9	Order Dtd. 2020-03-16			(Se at No-8)
11	26466/2020	23.03.2020	WP (C) - 8568/2020	B.M.SARANGI	C.O.	COURT NO. 9	Order Dtd. 2020-03-19		WRIT BRANCH -8	(Se at No-40)
12	26467/2020	23.03.2020	WP (C) - 8567/2020	B.M.SARANGI	C.O.	COURT NO. 9	Order Dtd. 2020-03-19			(Se at No-40)
13	26468/2020	23.03.2020	WP (C) - 9041/2011	B. K. MISHRA	C.O.	COURT NO. 16	Order Dtd. 2020-03-20		WRIT BRANCH -6	(Se at No-35)
14	26469/2020	23.03.2020	WP (C) - 6815/2020	ASHOK KUMAR SWAIN	C.O.	COURT NO. 9	Order Dtd. 2020-03-19		WRIT BRANCH -4	(Se at No-19)
15	26470/2020	23.03.2020	WP (C) - 10515/2020	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-19)
16	26471/2020	23.03.2020	WP (C) - 10518/2020	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-19)
17	26472/2020	23.03.2020	WP (C) - 10573/2020	A. K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-19)
18	26473/2020	23.03.2020	WP (C) - 10442/2020	R. K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-19)
19	26474/2020	23.03.2020	WA-147/2020	PITABAS NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-20			(Se at No-19)
20	26475/2020	23.03.2020	WP (C) - 10440/2020	R. K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-19)
21	26476/2020	23.03.2020	WP (C) - 10435/2020	R. K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-19)
22	26477/2020	23.03.2020	WA-132/2020	NIRANJAN ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-			(Se at No-

							03-19			19)
23	26478/2020	23.03.2020	CRLMC-865/2020	C. R. KAR	C.O.	COURT NO. 9	Order Dtd. 2020-03-18			(Se at No-19)
24	26479/2020	23.03.2020	WP (C) - 19434/2019	B BEHERA	C.O.	COURT NO. 24	Order Dtd. 2020-03-19			(Se at No-19)
25	26480/2020	23.03.2020	RSA-453/2018	S MOHARANA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-03-19		SECOND APPEAL	(Se at No-4)
26	26481/2020	23.03.2020	CMP-108/2020	S MOHARANA	C.O.	COURT NO. 24	Order Dtd. 2020-03-20		WRIT BRANCH -1	(Se at No-31)
27	26482/2020	23.03.2020	CMP-263/2020	S MOHARANA	C.O.	COURT NO. 24	Order Dtd. 2020-03-20			(Se at No-31)
28	26483/2020	23.03.2020	ABLAPL-2581/2020	R. K. BARIK	GENERAL		Order Dtd. 2020-03-20			(Se at No-31)
29	26484/2020	23.03.2020	CMP-295/2020	S MOHARANA	C.O.	COURT NO. 24	Order Dtd. 2020-03-20			(Se at No-31)
30	26485/2020	23.03.2020	WP (C) - 10433/2020	R. K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-31)
31	26486/2020	23.03.2020	WP (C) - 10432/2020	R. K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-31)
32	26487/2020	23.03.2020	WP (C) - 9296/2020	JYOTI PRAKASH KAR	C.O.	COURT NO. 19	Order Dtd. 2020-03-20		WRIT BRANCH (DIVISION BENCH)	(Se at No-111)
33	26488/2020	23.03.2020	WP (C) - 10430/2020	R. K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-111)
34	26489/2020	23.03.2020	WP (C) - 9296/2020	P K DASH	C.O.	COURT NO. 19	Order Dtd. 2020-03-20		WRIT BRANCH (DIVISION)	(Se at No-111)

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35	26490/2020	23.03.2020	ABLAPL-2584/2020	TOFAN PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2020-03-20			(Seat No-111)
36	26491/2020	23.03.2020	WP (C) - 10582/2020	A K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Seat No-111)
37	26492/2020	23.03.2020	ABLAPL-3492/2020	N. SEN	C.O.	COURT NO. 6	Order Dtd. 2020-03-20			(Seat No-111)
38	26493/2020	23.03.2020	WP (C) - 10510/2020	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Seat No-111)
39	26494/2020	23.03.2020	WP (C) - 10510/2020	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Seat No-111)
40	26495/2020	23.03.2020	WP (C) - 23651/2015	T. R. DAS	C.O.	COURT NO. 24	Order Dtd. 2020-03-20			(Seat No-111)
41	26496/2020	23.03.2020	WP (C) - 10144/2020	TOFAN PRADHAN	C.O.	COURT NO. 24	Order Dtd. 2020-03-20			(Seat No-111)
42	26497/2020	23.03.2020	WP (C) - 10082/2020	TOFAN PRADHAN	C.O.	COURT NO. 24	Order Dtd. 2020-03-20			(Seat No-111)
43	26498/2020	23.03.2020	WP (C) - 25875/2019	NANDA KISHORE ROUT	C.O.	COURT NO. 17	Order Dtd. 2020-03-20			(Seat No-111)
44	26499/2020	23.03.2020	ABLAPL-3683/2020	NANDA KISHORE ROUT	C.O.	COURT NO. 6	Order Dtd. 2020-03-20			(Seat No-111)
45	26500/2020	23.03.2020	ABLAPL-	G. B. PARIDA	C.O.	COURT	Order			(Se

	020	20	2579/20 20			NO. 1	Dtd. 2020- 03-20			at No- 111 )
46	26501/2 020	23.03.20 20	ABLAPL- 2578/20 20	PARTHA SARATHI DAS	C.O.	COURT NO. 1	Order Dtd. 2020- 03-20			(Se at No- 111 )
47	26502/2 020	23.03.20 20	WP(C) - 10582/2 020	A K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-20			(Se at No- 111 )
48	26503/2 020	23.03.20 20	ABLAPL- 2587/20 20	ASWINI KUMAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 03-20			(Se at No- 111 )
49	26504/2 020	23.03.20 20	WP(C) - 10507/2 020	P L MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-20			(Se at No- 111 )
50	26505/2 020	23.03.20 20	ABLAPL- 2375/20 20	S. K. SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2020- 03-19			(Se at No- 111 )
51	26506/2 020	23.03.20 20	WP(C) - 10509/2 020	P L MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-20			(Se at No- 111 )
52	26507/2 020	23.03.20 20	ABLAPL- 2876/20 20	SARATHI JYOTI MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2020- 03-20			(Se at No- 111 )
53	26508/2 020	23.03.20 20	WP(C) - 10576/2 020	A K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-20			(Se at No- 111 )
54	26509/2 020	23.03.20 20	ABLAPL- 2862/20 20	A. K. BEHERA	C.O.	COURT NO. 6	Order Dtd. 2020- 03-19			(Se at No- 111 )
55	26510/2 020	23.03.20 20	WP(C) - 10571/2 020	A K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-			(Se at No-

							03-20			111)
56	26511/2020	23.03.2020	WP (C) - 3951/2016	R K DEHURI	C.O.	COURT NO. 8	Order Dtd. 2020-03-05			(Se at No-111)
57	26512/2020	23.03.2020	WP (C) - 10586/2020	A K MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-111)
58	26513/2020	23.03.2020	WP (C) - 8719/2020	K C PANDA	C.O.	COURT NO. 9	Order Dtd. 2020-03-19		WRIT BRANCH -2	(Se at No-45)
59	26514/2020	23.03.2020	WP (C) - 10346/2020	P K DAS	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-45)
60	26515/2020	23.03.2020	WP (C) - 10506/2020	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-45)
61	26516/2020	23.03.2020	WP (C) - 10529/2020	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-45)
62	26517/2020	23.03.2020	WP (C) - 10528/2020	P.L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-45)
63	26518/2020	23.03.2020	WP (C) - 10527/2020	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-45)
64	26519/2020	23.03.2020	WP (C) - 10525/2020	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-45)
65	26520/2020	23.03.2020	WP (C) - 10524/2020	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-45)
66	26521/2020	23.03.2020	WP (C) - 10526/2020	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-45)
67	26522/2020	23.03.2020	WP (C) - 10521/2020	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-			(Se at No-

							03-20			45)
68	26523/2 020	23.03.20 20	WP (C) - 10444/2 020	R. K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-20			(Se at No- 45)
69	26524/2 020	23.03.20 20	WP (C) - 10513/2 020	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-20			(Se at No- 45)
70	26525/2 020	23.03.20 20	WP (C) - 10512/2 020	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-20			(Se at No- 45)
71	26526/2 020	23.03.20 20	WP (C) - 10516/2 020	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-20			(Se at No- 45)
72	26527/2 020	23.03.20 20	WP (C) - 10445/2 020	R.K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-20			(Se at No- 45)
73	26528/2 020	23.03.20 20	WP (C) - 10519/2 020	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-20			(Se at No- 45)
74	26529/2 020	23.03.20 20	WP (C) - 10449/2 020	R.K . MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-20			(Se at No- 45)
75	26530/2 020	23.03.20 20	BLAPL- 9384/20 19	P B SENAPATI	C.O.	COURT NO. 23	Order Dtd. 2020- 03-20			(Se at No- 45)
76	26531/2 020	23.03.20 20	WP (C) - 10520/2 020	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-20			(Se at No- 45)
77	26532/2 020	23.03.20 20	WP (C) - 10523/2 020	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-20			(Se at No- 45)
78	26533/2 020	23.03.20 20	BLAPL- 8715/20 19	R BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020- 03-20			(Se at No- 45)
79	26534/2 020	23.03.20 20	WP (C) - 10448/2 020	R.K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020- 03-20			(Se at No- 45)
80	26535/2 020	23.03.20 20	ABLAPL- 2874/20	S J MOHANTY	C.O.	COURT NO. 6	Order Dtd.			(Se at

			20				2020-03-20			No-45)
81	26536/2020	23.03.2020	WP (C) - 10429/2020	R. K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-45)
82	26537/2020	23.03.2020	ABLAPL-2580/2020	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-20			(Se at No-45)
83	26538/2020	23.03.2020	WP (C) - 10504/2020	R.K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-45)
84	26539/2020	23.03.2020	WP (C) - 10427/2020	R. K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-45)
85	26540/2020	23.03.2020	ABLAPL-2852/2020	SAMIR BARIK	C.O.	COURT NO. 6	Order Dtd. 2020-03-19			(Se at No-45)
86	26541/2020	23.03.2020	WP (C) - 10501/2020	R.K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-45)
87	26542/2020	23.03.2020	ABLAPL-1277/2020	P K DASH	C.O.	COURT NO. 8	Order Dtd. 2020-03-20			(Se at No-45)
88	26543/2020	23.03.2020	WP (C) - 10447/2020	R. K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-45)
89	26544/2020	23.03.2020	WP (C) - 10450/2020	R.K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-45)
90	26545/2020	23.03.2020	ABLAPL-2877/2020	B DAS	C.O.	COURT NO. 6	Order Dtd. 2020-03-20			(Se at No-45)
91	26546/2020	23.03.2020	WP (C) - 10446/2020	R. K. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-45)
92	26547/2020	23.03.2020	ABLAPL-1720/2020	P K ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-03-20			(Se at No-45)
93	26548/2020	23.03.2020	WP (C) -	A.K. MISHRA	C.O.	COURT	Order			(Se



	020	20	10566/2 020			NO. 3 OLD	Dtd. 2020- 03-20			at No- 45)
94	26549/2 020	23.03.20 20	ABLAPL- 199/202 0	A PATTNAIK	C.O.	COURT NO. 9	Order Dtd. 2020- 03-20			(Se at No- 45)
95	26550/2 020	23.03.20 20	ABLAPL- 3473/20 20	N K ROUT	C.O.	COURT NO. 6	Order Dtd. 2020- 03-20			(Se at No- 45)
96	26551/2 020	23.03.20 20	ABLAPL- 3384/20 20	N K ROUT	C.O.	COURT NO. 6	Order Dtd. 2020- 03-20			(Se at No- 45)
97	26552/2 020	23.03.20 20	ABLAPL- 3190/20 20	S K DASH	C.O.	COURT NO. 6	Order Dtd. 2020- 03-20			(Se at No- 45)
98	26553/2 020	23.03.20 20	WP (C) - 9113/20 20	TRILOCHAN BAG	C.O.	COURT NO. 9	Order Dtd. 2020- 03-20			(Se at No- 45)
99	26554/2 020	23.03.20 20	WP (C) - 8381/20 20	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 03-20	WRIT BRANCH -5		(Se at No- 47)
10 0	26555/2 020	23.03.20 20	WP (C) - 10079/2 020	K. N. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020- 03-20			(Se at No- 47)
10 1	26556/2 020	23.03.20 20	WP (C) - 8160/20 20	K. CHOUDHURY	C.O.	COURT NO. 9	Order Dtd. 2020- 03-20			(Se at No- 47)
10 2	26557/2 020	23.03.20 20	WP (C) - 8382/20 20	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 03-20	WRIT BRANCH -5		(Se at No- 47)
10 3	26558/2 020	23.03.20 20	WP (C) - 8159/20 20	K. CHOUDHURY	C.O.	COURT NO. 9	Order Dtd. 2020- 03-20			(Se at No- 47)
10 4	26559/2 020	23.03.20 20	WP (C) - 9803/20 20	B. N. SHADANGI	C.O.	COURT NO. 9	Order Dtd. 2020- 03-20			(Se at No- 47)
10 5	26560/2 020	23.03.20 20	WP (C) - 8383/20 20	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020- 03-20	WRIT BRANCH -5		(Se at No- 47)

106	26561/2020	23.03.2020	WP (C) - 9805/2020	B. N. SHADANGI	C.O.	COURT NO. 1	Order Dtd. 2020-03-20			(Se at No-47)
107	26562/2020	23.03.2020	ABLAPL-14744/2019	SARAT DASH	C.O.	COURT NO. 1	Order Dtd. 2020-03-20			(Se at No-47)
108	26563/2020	23.03.2020	WP (C) - 9807/2020	B. N. SHADANGI	C.O.	COURT NO. 1	Order Dtd. 2020-03-20			(Se at No-47)
109	26564/2020	23.03.2020	CRLREV-171/2020	B N SARANGI	C.O.	COURT NO. 23	Order Dtd. 2020-03-18			(Se at No-47)
110	26565/2020	23.03.2020	WP (C) - 10018/2020	SAHADEV MUDULI	C.O.	COURT NO. 1	Order Dtd. 2020-03-20			(Se at No-47)
111	26566/2020	23.03.2020	ABLAPL-2817/2020	R K MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-03-19			(Se at No-47)
112	26567/2020	23.03.2020	WP (C) - 6663/2020	A. K. BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20		WRIT BRANCH -1	(Se at No-4)
113	26568/2020	23.03.2020	CRLMC-3294/2016	M/S.B.N.MOHA PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-20			(Se at No-4)
114	26569/2020	23.03.2020	CRLMC-773/2020	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-4)
115	26570/2020	23.03.2020	CRLMC-757/2020	SARAT DASH	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-4)
116	26571/2020	23.03.2020	ABLAPL-15707/2019	N K SATAPATHY	C.O.	COURT NO. 1	Order Dtd. 2020-03-19			(Se at No-4)
117	26572/2020	23.03.2020	BLAPL-9349/2019	A.K. BUDHIA	C.O.	COURT NO. 2	Order Dtd. 2020-03-20			(Se at No-4)
118	26573/2020	23.03.2020	WP (C) - 10086/2020	LAXMIDHAR MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-			(Se at No-

							03-19			4)
119	26574/2020	23.03.2020	ABLAPL-9324/2019	P.K. ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-03-20			(Se at No-4)
120	26575/2020	23.03.2020	WP (C) - 6820/2020	R C MUDULI	C.O.	COURT NO. 22	Order Dtd. 2020-03-20		WRIT BRANCH -4	(Se at No-19)
121	26576/2020	23.03.2020	CRLMP-320/2020	S. C. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-16			(Se at No-19)
122	26577/2020	23.03.2020	CRLMC-814/2020	K. C. JENA	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-19)
123	26578/2020	23.03.2020	WP (C) - 9350/2020	M N MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-03-20		WRIT BRANCH -8	(Se at No-41)
124	26579/2020	23.03.2020	BLAPL-9334/2019	B. MOHAPATRA	C.O.	COURT NO. 2	Order Dtd. 2020-03-20			(Se at No-41)
125	26580/2020	23.03.2020	CRLMC-756/2020	SARAT DASH	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-41)
126	26581/2020	23.03.2020	ABLAPL-231/2020	L SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-03-20			(Se at No-41)
127	26582/2020	23.03.2020	WP (C) - 9808/2020	B.N.SARANGI	C.O.	COURT NO. 1				(Se at No-41)
128	26583/2020	23.03.2020	BLAPL-9402/2019	M/S.TUKUNA KU.MISHRA	C.O.	COURT NO. 23	Order Dtd. 2020-03-20			(Se at No-41)
129	26584/2020	23.03.2020	CRLMC-124/2020	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2020-03-03			(Se at No-41)
130	26585/2020	23.03.2020	CRLMC-798/2020	T. R. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-41)
131	26586/2020	23.03.2020	BLAPL-9406/2020	P.K. BEHERA	C.O.	COURT NO. 2	Order Dtd.		CRIMINAL	(Se at

			19			OLD	2020-03-20		MISC-3	No-4)
132	26587/2020	23.03.2020	WP (C) - 9830/2020	P.K.MOHANTY	C.O.	COURT NO. 3 OLD				(Se at No-4)
133	26588/2020	23.03.2020	CRLMC-2979/2019	PITABAS NAYAK	C.O.	COURT NO. 1	Order Dtd. 2020-03-02			(Se at No-4)
134	26589/2020	23.03.2020	CRLMC-342/2020	S. P. SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-20			(Se at No-4)
135	26590/2020	23.03.2020	CRLMC-812/2020	K. C. JENA	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-4)
136	26591/2020	23.03.2020	WP (C) - 10233/2020	P.N. NAYAK	C.O.	COURT NO. 7				(Se at No-4)
137	26592/2020	23.03.2020	BLAPL-9438/2019	M.N. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-4)
138	26593/2020	23.03.2020	CRLMC-494/2020	P. K. MOHANTY	C.O.	DR (J)	Order Dtd. 2020-03-20			(Se at No-4)
139	26594/2020	23.03.2020	BLAPL-9517/2019	B. SINGH	C.O.	COURT NO. 2	Order Dtd. 2020-03-20			(Se at No-4)
140	26595/2020	23.03.2020	CRLA-717/2016	K.K.JENA	C.O.	COURT NO. 22			CRIMINAL APPEAL	(Se at No-4)
141	26596/2020	23.03.2020	CRLMC-672/2020	P. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-4)
142	26597/2020	23.03.2020	CRLMC-2972/2019	K.C. SAMAL	C.O.	DR (J)	Order Dtd. 2020-03-02			(Se at No-4)
143	26598/2020	23.03.2020	BLAPL-9512/2019	A.K. BEHERA	C.O.	COURT NO. 2	Order Dtd. 2020-03-20			(Se at No-4)
144	26599/2020	23.03.2020	WP (C) -	P.K.JENA	C.O.	COURT	Order		WRIT	(Se

4	020	20	10337/2020			NO. 9	Dtd. 9999-12-31		BRANCH (DIVISION BENCH)	at No-106)
145	26600/2020	23.03.2020	CRLMC-2957/2017	S BISWAL	C.O.	COURT NO. 2	Order Dtd. 2020-03-05			(Se at No-106)
146	26601/2020	23.03.2020	BLAPL-9504/2019	T.R. DAS	C.O.	COURT NO. 2	Order Dtd. 2020-03-20			(Se at No-106)
147	26602/2020	23.03.2020	WP (C) - 10386/2020	M.NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-106)
148	26603/2020	23.03.2020	CRLMC-2957/2017	S K DAS	C.O.	COURT NO. 2	Order Dtd. 2020-03-05			(Se at No-106)
149	26604/2020	23.03.2020	CRLMC-720/2020	L. D. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-106)
150	26605/2020	23.03.2020	CRLMC-755/2020	SARAT DASH	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-106)
151	26606/2020	23.03.2020	CRLMC-889/2020	S.N.SHARMA	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-106)
152	26607/2020	23.03.2020	WP (C) - 9403/2020	S.K.SAHOO	C.O.	COURT NO. 9				(Se at No-106)
153	26608/2020	23.03.2020	CRLMC-616/2020	TUKUNA MISHRA	C.O.	COURT NO. 9	Order Dtd. 2020-03-19			(Se at No-106)
154	26609/2020	23.03.2020	CRLMC-768/2020	SRIKANT KUMAR BARIK	C.O.	COURT NO. 9	Order Dtd. 2020-			(Se at No-

							03-20			106 )
155	26610/2020	23.03.2020	WP (C) - 9580/2020	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-20			(Se at No-106 )
156	26611/2020	23.03.2020	CRLMC-709/2020	P. K. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-106 )
157	26612/2020	23.03.2020	BLAPL-9589/2019	A. KALASH	C.O.	COURT NO. 23	Order Dtd. 2020-03-20			(Se at No-106 )
158	26613/2020	23.03.2020	WP (C) - 9404/2020	S.K.SAHOO	C.O.	COURT NO. 23				(Se at No-106 )
159	26614/2020	23.03.2020	WP (C) - 10258/2020	P N BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-20		WRIT BRANCH (DIVISION BENCH)	(Se at No-105 )
160	26615/2020	23.03.2020	CRLMC-674/2020	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-105 )
161	26616/2020	23.03.2020	ABLAPL-444/2018	M/S.CHIRANJAYA MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-03-20		CRIMINAL MISC-3	(Se at No-14)
162	26617/2020	23.03.2020	WP (C) - 10417/2020	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-20		WRIT BRANCH (DIVISION BENCH)	(Se at No-107 )
163	26618/2020	23.03.2020	CRLMC-673/2020	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-107 )
164	26619/2020	23.03.2020	WP (C) - 9405/2020	S.K.SAHOO	C.O.	COURT NO. 9				(Se at No-107 )
16	26620/2	23.03.2020	CRLMC-	B. NAYAK	C.O.	COURT	Order			(Se

5	020	20	490/2020			NO. 9	Dtd. 2020-03-20			at No-107)
166	26621/2020	23.03.2020	CRLMC-643/2020	P. K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-107)
167	26622/2020	23.03.2020	WP(C)-19334/2017	B K DAS	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-107)
168	26623/2020	23.03.2020	ABLAPL-1828/2020	S. ROUT	C.O.	COURT NO. 9	Order Dtd. 2020-02-20			(Se at No-107)
169	26624/2020	23.03.2020	CRLMC-689/2020	P.C. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-107)
170	26625/2020	23.03.2020	WP(C)-9411/2020	S.K.SAHOO	C.O.	COURT NO. 9			WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
171	26626/2020	23.03.2020	CRLMC-619/2020	P. K. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-113)
172	26627/2020	23.03.2020	ABLAPL-9749/2019	M. BARAL	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-113)
173	26628/2020	23.03.2020	WP(C)-19332/2017	B K DAS	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-113)
174	26629/2020	23.03.2020	CRLMC-637/2020	B. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-113)
175	26630/2020	23.03.2020	CRLMC-2160/2019	G. SAHOO	C.O.	DR (J)	Order Dtd. 2020-			(Se at No-

							03-20			113 )
176	26631/2020	23.03.2020	WP (C) - 9401/2020	S.K.SAHOO	C.O.	DR (J)				(Se at No-113 )
177	26632/2020	23.03.2020	CMP- 318/2020	M R BARIK	C.O.	COURT NO. 24	Order Dtd. 2020-03-19			(Se at No-113 )
178	26633/2020	23.03.2020	CRLMC- 818/2020	J. K. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-113 )
179	26634/2020	23.03.2020	CRLMC- 836/2020	S.K. MOHANTY	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-113 )
180	26635/2020	23.03.2020	WP (C) - 9400/2020	S.K.SAHOO	C.O.	COURT NO. 9				(Se at No-113 )
181	26636/2020	23.03.2020	CMP- 118/2020	S MOHARANA	C.O.	COURT NO. 24	Order Dtd. 2020-03-20		WRIT BRANCH -1	(Se at No-31)
182	26637/2020	23.03.2020	CRLMC- 802/2020	P. K. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-31)
183	26638/2020	23.03.2020	CRLMC- 847/2020	G. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-31)
184	26639/2020	23.03.2020	WP (C) - 8443/2020	P K DAS	C.O.	COURT NO. 24	Order Dtd. 2020-03-20			(Se at No-31)
185	26640/2020	23.03.2020	CRLMC- 659/2020	M. R. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-31)
186	26641/2020	23.03.2020	CRLMC- 849/2020	L. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-31)



187	26642/2020	23.03.2020	WP (C) - 19329/2017	B K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-20			(Se at No-31)
188	26643/2020	23.03.2020	WP (C) - 9402/2020	S.K.SAHOO	C.O.	COURT NO. 2 OLD				(Se at No-31)
189	26644/2020	23.03.2020	CRLMC-792/2020	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-31)
190	26645/2020	23.03.2020	CRLMC-850/2020	L. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-31)
191	26646/2020	23.03.2020	CRLMC-788/2020	M. K. PANI	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-31)
192	26647/2020	23.03.2020	WA-171/2020	D. K. NAIK	C.O.	COURT NO. 9	Order Dtd. 2020-03-19			(Se at No-31)
193	26648/2020	23.03.2020	WP (C) - 8565/2020	B.M.SAHU	C.O.	COURT NO. 9				(Se at No-31)
194	26649/2020	23.03.2020	CRLMC-875/2020	D. BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-31)
195	26650/2020	23.03.2020	WP (C) - 6507/2020	M. JATI	C.O.	COURT NO. 19	Order Dtd. 2020-03-20		WRIT BRANCH (DIVISION BENCH)	(Se at No-115)
196	26651/2020	23.03.2020	WA-191/2020	C. K. ROUT	C.O.	COURT NO. 19	Order Dtd. 2020-03-19			(Se at No-115)
197	26652/2020	23.03.2020	WP (C) - 6507/2020	D. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-20		WRIT BRANCH (DIVISION BENCH)	(Se at No-115)
198	26653/2020	23.03.2020	CRLMC-852/2020	P.K. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Se at No-115)

19	26654/2020	23.03.2020	WA-201/2020	JYOTI RANJAN SAHOO	C.O.	COURT NO. 19	Order Dtd. 2020-03-19			(Seat No-115)
20	26655/2020	23.03.2020	WP(C)-9114/2020	T.BAG	C.O.	COURT NO. 19				(Seat No-115)
20	26656/2020	23.03.2020	CRLMC-894/2020	G. SAHOO	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Seat No-115)
20	26657/2020	23.03.2020	WA-166/2020	NILAMADHAB BISOI	C.O.	COURT NO. 19	Order Dtd. 2020-03-19			(Seat No-115)
20	26658/2020	23.03.2020	WP(C)-9926/2020	B. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-20	WRIT BRANCH (DIVISION BENCH)		(Seat No-102)
20	26659/2020	23.03.2020	WP(C)-10311/2020	M.K.PANI	C.O.	COURT NO. 2 OLD		WRIT BRANCH (DIVISION BENCH)		(Seat No-106)
20	26660/2020	23.03.2020	CRLMC-897/2020	P.K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Seat No-106)
20	26661/2020	23.03.2020	WA-166/2020	J. K. NAIK	C.O.	COURT NO. 19	Order Dtd. 2020-03-19			(Seat No-106)
20	26662/2020	23.03.2020	WP(C)-9926/2020	J. BHOI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-20	WRIT BRANCH (DIVISION BENCH)		(Seat No-102)
20	26663/2020	23.03.2020	WP(C)-19330/2017	B K DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-03-20			(Seat No-102)
20	26664/2020	23.03.2020	WA-166/2020	NILAMADHAB BISOI	C.O.	COURT NO. 19	Order Dtd.			(Seat)

			0				2020-03-19			No-102)
210	26665/2020	23.03.2020	CRLMC-896/2020	P.K. BARIK	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Seat No-102)
211	26666/2020	23.03.2020	WA-166/2020	NILAMADHAB BISOI	C.O.	COURT NO. 19	Order Dtd. 2020-03-19			(Seat No-102)
212	26667/2020	23.03.2020	WP(C)-10426/2020	A. KHAN	C.O.	COURT NO. 19	Order Dtd. 2020-03-20			(Seat No-102)
213	26668/2020	23.03.2020	WA-184/2020	D. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-20			(Seat No-102)
214	26669/2020	23.03.2020	WA-334/2019	SNEHAJA PAIKRAY	C.O.	COURT NO. 3	Order Dtd. 2020-03-20			(Seat No-102)
215	26670/2020	23.03.2020	WA-391/2017	P.N. NAYAK	C.O.	COURT NO. 19				(Seat No-102)
216	26671/2020	23.03.2020	WA-404/2017	P.N. NAYAK	C.O.	COURT NO. 19				(Seat No-102)
217	26672/2020	23.03.2020	WA-405/2017	P.N. NAYAK	C.O.	COURT NO. 19	Order Dtd. 2020-03-05			(Seat No-102)
218	26673/2020	23.03.2020	CRLMC-2021/2007	M/S BASUDEV MISHRA	C.O.	COURT NO. 19	Order Dtd. 2020-03-06		CRIMINAL MISC-1	(Seat No-2)
219	26674/2020	23.03.2020	CRLMC-680/2020	M. K. PANI	C.O.	COURT NO. 9	Order Dtd. 2020-03-20			(Seat No-2)
22	26675/2020	23.03.2020	ABLAPL-	S.K.BHANJADE	GENE		Order		CRMINA	(Se

0	020	20	13402/2018	O	RAL		Dtd. 2018-12-19		L MISC-2	at No-13)
221	26676/2020	23.03.2020	ABLAPL-13435/2018	S.K.BHANJADEO	GENERAL		Order Dtd. 2018-12-19		CRMINAL MISC-2	(Se at No-13)
222	26677/2020	23.03.2020	WP (C) - 28074/2019	B. C. PANDA	GENERAL		Order Dtd. 2020-03-06			(Se at No-13)
223	26678/2020	23.03.2020	WP (C) - 8541/2020	S.MUDULI	GENERAL		Order Dtd. 2020-03-20			(Se at No-13)
224	26679/2020	23.03.2020	OJC-5038/2020	S.MUDULI	GENERAL		Order Dtd. 2011-09-30		WRIT BRANCH -8	(Se at No-42)
225	26680/2020	23.03.2020	WP (C) - 25161/2012	C.R. NAYAK	GENERAL		Order Dtd. 9999-12-31		WRIT BRANCH -3	(Se at No-12)
226	26681/2020	23.03.2020	ABLAPL-1490/2019	B.N.BEHERA	GENERAL		Order Dtd. 2019-04-08		CRMINAL MISC-2	(Se at No-13)
227	26682/2020	23.03.2020	WP (C) - 4363/20203	P.K.SWAIN	GENERAL		Order Dtd. 2020-02-26			(Se at No-13)
228	26683/2020	23.03.2020	WP (C) - 6698/2020	R.C.MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-03-13			(Se at No-13)
229	26684/2020	23.03.2020	CRLA-280/2011	H.SUNDARA	GENERAL		Order Dtd. 2019-07-03		CRIMINAL APPEAL	(Se at No-2)
230	26685/2020	23.03.2020	BLAPL-6229/2019	B.R.DAS	GENERAL		Order Dtd. 2020-02-28			(Se at No-2)
231	26686/2020	23.03.2020	FA-230/1984	M.K.PANI	GENERAL		Order Dtd. 1996-10-03		FIRST APPEAL	(Se at No-8)
232	26687/2020	23.03.2020	RSA-162/2019	P.C.MOHANTY	GENERAL		Order Dtd. 9999-12-31		SECOND APPEAL	(Se at No-5)

23 3	26688/2 020	23.03.20 20	WP (C) - 28074/2 019	B.C.PANDA	GENE RAL		Order Dtd. 2020- 03-06			(Se at No- 5)
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